

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA (CAA) – 137 (ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017**

NAME OF THE COMPANY: M/s Girja Shankar Agrochem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manoj Kumar Garg, Advocate for the Petitioner

ORDER

An application has been filed for preponing the date fixed in the case on the ground that the consent affidavits of all concerned have been filed.

To come up before the regular Bench on 9th January, 2018.

-5-d-1
(Ina Malhotra)
Member (J)

(Lekh Raj Singh)